

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-01-2026

Date : 05.01.2026

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	161/2026	05.01.2026	CRLMC-5641/2025	C.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
2	163/2026	05.01.2026	WP (C) - 37176/2025	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	WRIT BRANCH-3	(Seat No-14)
3	164/2026	05.01.2026	RSA-306/2004	T K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	SECOND APPEAL	(Seat No-6)
4	171/2026	05.01.2026	CRLMC-5485/2025	K.C.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-6)
5	172/2026	05.01.2026	CRLMC-5422/2025	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	CRIMINAL MISC	(Seat No-1)
6	173/2026	05.01.2026	WP (C) - 37555/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-35)
7	174/2026	05.01.2026	CRLMC-5621/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-35)
8	175/2026	05.01.2026	CRLMC-5514/2025	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(Seat No-35)
9	176/2026	05.01.2026	CRLMC-5540/2025	M.BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	CRIMINAL MISC	(Seat No-4)
10	177/2026	05.01.2026	CRLMC-5351/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	CRIMINAL MISC	(Seat No-5)
11	178/2026	05.01.2026	CRLMC-5217/2025	K.N.SAHOO	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
12	179/2026	05.01.2026	CRLMC-5529/2025	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-2)
13	180/2026	05.01.2026	CRLMC-4888/2025	M.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
14	200/2026	05.01.2026	WP (C) -	P. NAYAK	C.O.	COURT	Order Dtd. 2025-12-	WRIT	(Seat

			36567/2025			NO. 2 OLD	22	BRANCH-4	No- 37)
15	201/2026	05.01.2026	ABLAPL- 14958/2025	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 30		(Seat No- 37)
16	202/2026	05.01.2026	ABLAPL- 14916/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 30		(Seat No- 37)
17	207/2026	05.01.2026	ABLAPL- 14886/2025	SP MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 30		(Seat No- 37)
18	209/2026	05.01.2026	ABLAPL- 14657/2025	SP MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 18	BAIL-2	(Seat No-7)
19	210/2026	05.01.2026	CRLMC- 5521/2025	S. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 24	CRIMINAL MISC	(Seat No-2)
20	215/2026	05.01.2026	SA- 233/1994	T K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23	SECOND APPEAL	(Seat No-3)
21	217/2026	05.01.2026	WP (C) - 4401/2024	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 18	WRIT BRANCH-6	(Seat No- 25)
22	219/2026	05.01.2026	CRLMC- 5574/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 25)
23	254/2026	05.01.2026	ABLAPL- 14866/2025	G JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 25)
24	259/2026	05.01.2026	ABLAPL- 15100/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 05		(Seat No- 25)
25	260/2026	05.01.2026	ABLAPL- 14897/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 30		(Seat No- 25)
26	156/2026	05.01.2026	ABLAPL- 6384/2024	NIRANJAN HOTA	GENERAL		Order Dtd. 2024-06- 27		(Seat No- 25)
27	157/2026	05.01.2026	CMP- 925/2025	SUSHIL KUMAR MOHANTY	GENERAL		Entire Document		(Seat No- 25)
28	158/2026	05.01.2026	ABLAPL- 14874/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-12- 30	BAIL-1	(Seat No-5)
29	159/2026	05.01.2026	WP (C) - 5049/2008	MANASH RANJAN BAUG	GENERAL		Judgement Dtd. 2025- 08-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
30	160/2026	05.01.2026	WP (C) - 5049/2008	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-07- 09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
31	162/2026	05.01.2026	WP (C) - 13390/2008	AKSHAYA KUMAR BEHERA	GENERAL		Misc.case		(Seat No- 119)

32	165/2026	05.01.2026	ABLAPL-14951/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-12-30		(Seat No-119)
33	166/2026	05.01.2026	ABLAPL-12675/2025	KABIRAJ SAHOO	GENERAL		Order Dtd. 2026-01-05		(Seat No-119)
34	167/2026	05.01.2026	BLAPL-13745/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-01-05		(Seat No-119)
35	168/2026	05.01.2026	CMP-1859/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-12-18		(Seat No-119)
36	169/2026	05.01.2026	CRLMC-5572/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-12-24		(Seat No-119)
37	170/2026	05.01.2026	CRLMC-5573/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-12-24		(Seat No-119)
38	199/2026	05.01.2026	WP (C) - 30969/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-5	(Seat No-32)
39	203/2026	05.01.2026	WP (C) - 30974/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-5	(Seat No-32)
40	204/2026	05.01.2026	WP (C) - 31471/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-3	(Seat No-14)
41	205/2026	05.01.2026	WP (C) - 1898/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-16	WRIT BRANCH-2	(Seat No-34)
42	206/2026	05.01.2026	WP (C) - 21017/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-08-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
43	208/2026	05.01.2026	WP (C) - 21306/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-08-04	WRIT BRANCH-8	(Seat No-29)
44	214/2026	05.01.2026	BLAPL-10655/2025	PRASANTA KUMAR SENAPATI	GENERAL		Final Order	BAIL-2	(Seat No-9)
45	216/2026	05.01.2026	WP (C) - 3527/2020	BISWAJIT MOHANTY	GENERAL		Order Dtd. 2025-09-15	WRIT BRANCH-6	(Seat No-35)
46	232/2026	05.01.2026	WP (C) - 29788/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-26		(Seat No-35)
47	252/2026	05.01.2026	MACA-768/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-35)
48	253/2026	05.01.2026	MACA-768/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-35)
49	255/2026	05.01.2026	MACA-843/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-

									35)
50	256/2026	05.01.2026	MACA-859/2025	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-1)
51	257/2026	05.01.2026	MACA-612/2025	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
52	258/2026	05.01.2026	WP (C) - 29867/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-10-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
53	265/2026	05.01.2026	CRLREV-806/2025	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Brief		(Seat No-104)
54	287/2026	05.01.2026	CRLREV-806/2025	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2026-01-05		(Seat No-104)
55	181/2026	05.01.2026	CRLMP-1583/2025	S PRADHAN	GENERAL		Order Dtd. 2026-01-05		(Seat No-104)
56	182/2026	05.01.2026	WP (C) - 30825/2025	B K DAS	GENERAL		Petition With Annexures		(Seat No-104)
57	183/2026	05.01.2026	CRLMC-5556/2025	J P KAR	GENERAL		Order Dtd. 9999-12-31		(Seat No-104)
58	184/2026	05.01.2026	WP (C) - 20254/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
59	185/2026	05.01.2026	WP (C) - 20238/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
60	186/2026	05.01.2026	WP (C) - 20253/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
61	187/2026	05.01.2026	WP (C) - 20226/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
62	188/2026	05.01.2026	WP (C) - 20232/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
63	189/2026	05.01.2026	WP (C) - 20240/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
64	190/2026	05.01.2026	WP (C) - 20233/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
65	191/2026	05.01.2026	WP (C) - 20242/2014	R K PADHIARI	GENERAL		Petition		(Seat No-104)
66	192/2026	05.01.2026	CRLA-389/2010	R K MOHAPATRA	GENERAL		Order Dtd. 2010-08-19	CRIMINAL APPEAL	(Seat No-10)
67	193/2026	05.01.2026	WP (C) -	P NAYAK	GENERAL		Order Dtd. 2025-10-	WRIT	(Seat

			8021/2013				22	BRANCH-4	No-17)
68	194/2026	05.01.2026	WP (C) - 11050/2012	P NAYAK	GENERAL		Order Dtd. 2025-10-22	WRIT BRANCH-4	(Seat No-17)
69	195/2026	05.01.2026	WP (C) - 3906/2013	P NAYAK	GENERAL		Order Dtd. 2025-10-22	WRIT BRANCH-1	(Seat No-1)
70	196/2026	05.01.2026	RSA-403/2023	P R SWAIN	GENERAL		Order Dtd. 2026-02-16	SECOND APPEAL	(Seat No-7)
71	197/2026	05.01.2026	CRLMC-375/2020	G SUNDARA	GENERAL		Order Dtd. 2023-04-24	CRIMINAL MISC	(Seat No-2)
72	198/2026	05.01.2026	FA-130/1979	S K BEHERA	GENERAL		Decree		(Seat No-2)
73	211/2026	05.01.2026	ABLAPL-14505/2025	M. NANDY	GENERAL		Order Dtd. 2025-12-24	BAIL-1	(Seat No-15)
74	212/2026	05.01.2026	CRLMC-4271/2025	B. N. SAHU	GENERAL		Order Dtd. 2026-01-05		(Seat No-15)
75	213/2026	05.01.2026	ABLAPL-15030/2025	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-01-05		(Seat No-15)
76	218/2026	05.01.2026	WP (C) - 37269/2025	S RANJIT	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-6	(Seat No-35)
77	220/2026	05.01.2026	WP (C) - 28468/2013	S K SAMAL	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	WRIT BRANCH-2	(Seat No-45)
78	221/2026	05.01.2026	OJC-9368/1998	J PARIDA	GENERAL				(Seat No-45)
79	222/2026	05.01.2026	RSA-2/2017	T K MOHANTY	GENERAL		Appealmemo	SECOND APPEAL	(Seat No-4)
80	223/2026	05.01.2026	FAO-35/2023	R K BARIK	GENERAL		Order Dtd. 2025-12-19	MISC. APPEAL SEC.	(Seat No-9)
81	224/2026	05.01.2026	FAO-35/2023	R K BARIK	GENERAL		Order Dtd. 2025-12-19	MISC. APPEAL SEC.	(Seat No-9)
82	225/2026	05.01.2026	WP (C) - 3948/2021	M R SAHOO	GENERAL		Order Dtd. 2025-11-18	WRIT BRANCH-6	(Seat No-25)
83	226/2026	05.01.2026	MACA-320/2019	J BARIK	GENERAL		Order Dtd. 2022-07-14	MISC. APPEAL SEC.	(Seat No-7)
84	227/2026	05.01.2026	FAO-36/2021	P K MOHANTY	GENERAL		Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Seat No-2)
85	228/2026	05.01.2026	OJC-9449/1993	B SINGH	GENERAL		Order Dtd. 1996-01-29		(Seat No-2)
86	229/2026	05.01.2026	WP (C) - 13817/2016	B K DAS	GENERAL		Order Dtd. 2016-08-10		(Seat No-2)
87	230/2026	05.01.2026	MA-	R R DAS	GENERAL		Order Dtd. 9999-12-		(Seat

			434/1987				31		No-2)
88	231/2026	05.01.2026	SA-388/1965	B N MISHRA	GENERAL		Order Dtd. 9999-12-31		(Seat No-2)
89	233/2026	05.01.2026	BLAPL-13629/2025	N K SATAPATHY	GENERAL		Order Dtd. 2025-12-24	BAIL-1	(Seat No-15)
90	234/2026	05.01.2026	CRLMC-4466/2025	S K SAHOO	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-6)
91	235/2026	05.01.2026	WP (C) - 33627/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-4	(Seat No-19)
92	236/2026	05.01.2026	WP (C) - 33626/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10		(Seat No-19)
93	237/2026	05.01.2026	WP (C) - 33623/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10		(Seat No-19)
94	238/2026	05.01.2026	WP (C) - 33622/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-5	(Seat No-22)
95	239/2026	05.01.2026	WP (C) - 33584/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
96	240/2026	05.01.2026	WP (C) - 33581/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-7	(Seat No-44)
97	241/2026	05.01.2026	ABLAPL-14755/2025	D SAMAL	GENERAL		Order Dtd. 2026-02-16		(Seat No-44)
98	242/2026	05.01.2026	WP (C) - 33726/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-8	(Seat No-29)
99	243/2026	05.01.2026	WP (C) - 33579/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-7	(Seat No-44)
100	244/2026	05.01.2026	CMP-1906/2025	L MOHANTY	GENERAL		Order Dtd. 2025-12-15		(Seat No-44)
101	245/2026	05.01.2026	WP (C) - 33580/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH-6	(Seat No-26)
102	246/2026	05.01.2026	WP (C) - 33720/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10		(Seat No-26)
103	247/2026	05.01.2026	WP (C) - 33628/2025	S K RATH	GENERAL		Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
104	248/2026	05.01.2026	ABLAPL-14783/2025	S NAYAK	GENERAL		Order Dtd. 2025-12-30		(Seat No-107)
105	249/2026	05.01.2026	WP (C) -	S NAYAK	GENERAL		Order Dtd. 2025-12-		(Seat

			34629/2025				30		No-107)
106	250/2026	05.01.2026	CRLMC-5514/2025	M ROUT	GENERAL		Order Dtd. 2025-12-24		(Seat No-107)
107	251/2026	05.01.2026	CONTC-4469/2025	M R ROUTRAY	GENERAL		Order Dtd. 2025-10-24		(Seat No-107)
108	261/2026	05.01.2026	WP (C) - 35894/2025	RANJAN KUMAR NAYAK	GENERAL		Order Dtd. 2025-12-24		(Seat No-107)
109	262/2026	05.01.2026	RSA-120/2006	H B DAS	GENERAL		Order Dtd. 2010-08-09	SECOND APPEAL	(Seat No-6)
110	263/2026	05.01.2026	CRLA-1166/2024	R C MOHARANA	GENERAL		Order Dtd. 2025-07-21		(Seat No-6)
111	264/2026	05.01.2026	WP (C) - 2265/2014	S K SAMIM	GENERAL		Order Dtd. 2014-02-18 Petition With Annexures,		(Seat No-6)
112	266/2026	05.01.2026	WA-432/2022	B D BISWAL	GENERAL		Order Dtd. 2025-08-25	WRIT APPEAL	(Seat No-3)
113	267/2026	05.01.2026	WP (C) - 5377/2010	B D BISWAL	GENERAL		Order Dtd. 2011-12-19		(Seat No-3)
114	268/2026	05.01.2026	ABLAPL-8188/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-07-25		(Seat No-3)
115	269/2026	05.01.2026	SA-104/1987	A P SAHOO	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL	(Seat No-2)
116	270/2026	05.01.2026	WP (C) - 23784/2014	S K SAMIM	GENERAL		Petition With Annexures		(Seat No-2)
117	271/2026	05.01.2026	ABLAPL-8164/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-07-25		(Seat No-2)
118	272/2026	05.01.2026	RFA-139/2007	B S SWAIN	GENERAL		Order Dtd. 2011-04-27		(Seat No-2)
119	273/2026	05.01.2026	WP (C) - 23785/2014	S K SAMIM	GENERAL		Petition With Annexures		(Seat No-2)
120	274/2026	05.01.2026	ABLAPL-8204/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-07-25	BAIL-1	(Seat No-5)
121	275/2026	05.01.2026	WP (C) - 25728/2019	NARAYAN	GENERAL		Order Dtd. 2020-01-06	WRIT BRANCH-1	(Seat No-1)
122	276/2026	05.01.2026	ABLAPL-8202/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-07-25	BAIL-1	(Seat No-15)
123	277/2026	05.01.2026	CONTC-767/2022	NARAYAN	GENERAL		Order Dtd. 2020-01-06	CONTEMPT	(Seat No-5)
124	278/2026	05.01.2026	WP (C) - 12113/2013	G C JENA	GENERAL		Order Dtd. 2024-12-17	WRIT BRANCH-1	(Seat No-4)
125	279/2026	05.01.2026	WP (C) - 8561/2010	S PRADHAN	GENERAL		Order Dtd. 2010-12-23		(Seat No-4)
126	280/2026	05.01.2026	CRLMC-5472/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-24		(Seat No-4)
127	281/2026	05.01.2026	WP (C) - 25113/2017	S PRADHAN	GENERAL		Order Dtd. 2010-12-23	WRIT BRANCH (DIVISION	(Seat No-103)

								BENCH-1)	
128	282/2026	05.01.2026	ABLAPL-10504/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-01-29		(Seat No-103)
129	283/2026	05.01.2026	WP (C) - 27727/2020	J MOHANTY	GENERAL		Order Dtd. 2021-04-22	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
130	284/2026	05.01.2026	WP (C) - 15124/2010	A K MISHRA	GENERAL		Order Dtd. 2010-12-17		(Seat No-105)
131	285/2026	05.01.2026	CRLMC-2560/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-12-18		(Seat No-105)
132	286/2026	05.01.2026	WP (C) - 988/2009	D D NAIK	GENERAL		Order Dtd. 2026-02-24		(Seat No-105)
133	288/2026	05.01.2026	WP (C) - 15041/2013	S K PRADHAN	GENERAL		Order Dtd. 2024-09-02	WRIT BRANCH-3	(Seat No-13)
134	289/2026	05.01.2026	ABLAPL-9175/2022	S K PRADHAN	GENERAL		Order Dtd. 2022-08-04	BAIL-1	(Seat No-6)
135	290/2026	05.01.2026	BLAPL-8057/2022	S K PRADHAN	GENERAL		Order Dtd. 2022-08-04	BAIL-2	(Seat No-9)
136	291/2026	05.01.2026	CRLA-212/2010	S K PRADHAN	GENERAL		Order Dtd. 2016-02-24	CRIMINAL APPEAL	(Seat No-10)
137	292/2026	05.01.2026	MATA-388/2023	M R ROUTRAY	GENERAL		Order Dtd. 2025-11-25	FIRST APPEAL	(Seat No-1)
138	293/2026	05.01.2026	WP (C) - 23353/2023	R K PATRA	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-2	(Seat No-50)
139	294/2026	05.01.2026	WP (C) - 2140/2020	S DAS	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
140	295/2026	05.01.2026	WP (C) - 19417/2023	S R SETHI	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
141	296/2026	05.01.2026	WP (C) - 19415/2023	S R SETHI	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
142	297/2026	05.01.2026	WP (C) - 25587/2017	M R BARIK	GENERAL		Order Dtd. 2018-01-11		(Seat No-106)
143	298/2026	05.01.2026	CRP-33/2023	S N SHARMA	GENERAL		Order Dtd. 2025-12-23	CIVIL REVISION	(Seat No-5)
144	299/2026	05.01.2026	WP (C) - 5034/2010	T SWAIN	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH-6	(Seat No-25)
145	300/2026	05.01.2026	RPFAM-	J BEHERA	GENERAL		Order Dtd. 2022-11-	FIRST	(Seat

			286/2018				22	APPEAL	No-5)
146	301/2026	05.01.2026	MATA-140/2015	A SUNDARAY	GENERAL		Order Dtd. 2024-08-29	FIRST APPEAL	(Seat No-6)
147	302/2026	05.01.2026	RSA-237/2011	H K BHOL	GENERAL		Order Dtd. 2022-01-06	SECOND APPEAL	(Seat No-7)
148	303/2026	05.01.2026	OJC-43/1970	S K SAHOO	GENERAL				(Seat No-7)
149	304/2026	05.01.2026	CRLA-1465/2025	P BEHERA	GENERAL		Order Dtd. 9999-12-31		(Seat No-7)
150	305/2026	05.01.2026	WP (C) - 32887/2025	T K SAHOO	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-2	(Seat No-34)
151	306/2026	05.01.2026	WP (C) - 36749/2025	R SAMAL	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-6	(Seat No-16)
152	307/2026	05.01.2026	WP (C) - 36753/2025	R SAMAL	GENERAL		Order Dtd. 2026-01-05	WRIT BRANCH-8	(Seat No-41)
153	308/2026	05.01.2026	ABLAPL-12165/2025	R K BARIK	GENERAL		Order Dtd. 2025-10-30	BAIL-2	(Seat No-12)
154	309/2026	05.01.2026	ABLAPL-15077/2025	D SAHOO	GENERAL		Order Dtd. 2025-10-30	BAIL-1	(Seat No-3)
155	310/2026	05.01.2026	CONTC-3074/2025	H K PANDA	GENERAL		Order Dtd. 2025-09-12		(Seat No-3)

NIC